

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The Government has approved the establishment of 54 temperature controlled Integrated Border Out Posts (BOPs) for Indo Tibetan Border Police (ITBP).

(b) to (d) The Government is committed to the development of border infrastructure to strengthen the operational capabilities of ITBP. It has accorded in-principle approval to the setting up of 47 new BOPs for ITBP.

Non-filing of returns by NGOs

1839. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in spite of repeated reminders, many NGOs had not filed their annual returns under FCRA and rules made thereunder;

(b) if so, the details of the NGOs who are yet to file their annual returns and for how many years they have not filed returns;

(c) whether any proposal is pending with Government to make amendment in the Foreign Contribution Regulation Act to make it more stringent in penalizing for failure in filing of returns;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Yes, Sir. As per available records more than 10000 NGOs have not filed their annual returns for six financial years (2010-11 to 2015-16). The year wise detail is available at fcraonline.nic.in under the 'Information Bank'.

(c) No, Sir.

(d) Question does not arise.

(e) There are sufficient penal provisions under the Foreign Contribution (Regulation) Act, 2010 to deal with failure in filing returns.

Illegal migration from Bangladesh

1840. DR. VIKAS MAHATME: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Muslims from Bangladesh have